

**REPORT OF THE COMMISSIONER, METTUPALAYAM MUNICIPALITY DATED 18.03.2021 IN THE MATTER OF O. A. NO.10, 18, 58 AND 105 OF 2017 SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED 17<sup>TH</sup> FEBRUARY 2021**

The Municipality as well as the Health Department are also directed to submit their independent response regarding the steps to be taken by them for mitigating this issue as directed by the committee and also show cause why the compensation cannot be imposed and performance guarantee should not be imposed against them for non-compliance of the directions within the time frame fixed by the committee before the next hearing date. For consideration of further report and status report to be filed by the parties, post on 22.03.2021.

As per the direction of Honorable National Green Tribunal Court, the committee has revisited the long term measures and short terms works of the Mettupalayam Municipality on 17.03.2021

In compliance of short term and long term measures in Mettupalayam Municipality we submitted as below.

**Action taken for long term measures.**

Under Ground Sewerage System (UGSS) and collection wells were under progress. Around 94% of the Sewerage Treatment Plant (STP) construction is completed as compared to 15% increase in progress with respect to inspection conducted in October 22, 2020. It was informed that due to pandemic COVID-19 situation and nationwide lockdown, the construction work was hampered. The Construction of Inlet chamber, Sequential Batch Reactors and Chlorine Contact Tank are completed and Construction of Blower building, administrative building and centrifuge building were under progress. It was informed that by the end of June 30, 2021 the construction & operation of the STP will be completed. The overall progress of the UGSS scheme is 82%. The status report of construction of UGSS and STP is given in the table below:

1	<b>Name of Scheme</b> Name of the Division Name of the Executive Engineer Mobile No Beneficiary Population and Requirement	<b>Under Ground Sewerage Scheme to METTUPALAYAM Municipality in Coimbatore District.</b>			
		<b>Sewerage Division, Kuniyamuthur.</b>			
		<b>Er. J.K. Annadurai ,B.E. MBA,</b>			
		<b>9360236553</b>			
		Mettupalayam Municipality			
		Population Benefited (in Lakh)			
		Present (2017)	Inter (2032)	Ultimate (2047)	
		0.715	0.773	0.836	
2	Administrative Sanction	G.O.(D) No.389 /MA&WS (MA3) dept / dt.09.09.2016 - Rs. 91.70 crores to install and Rs. 97.50 lakhs to maintain annually.			
3	Technical Sanction	CE/CBE No: 11/2016-17 dt.24.02.2017 for Rs.91.70 crore			

4	Date of Work Order	1.Package -I :CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 2.Package -II: CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 3. Package-III: CE/TYWAD/Cbe Work order no. F.UGSS to MTP Mpty package III/SDO(T1)/CE/Cbe/2018/dt.16.8.18
5	Agreement No /date/ Value & Period	1.Pac -I :Agt No CE/CBF/ No 4/18-19/dt.04.05.18 Rs.29.34 Cr/30 +6 Months 2.Pac -II :Agt No CE/CBF/ No 5/18-19/dt.04.05.18 Rs.37.46 Cr/30 +6 Months 3.Pac-III :Agt No. CE/Cbe/no.15/18-19/dt. 12.9.18 rs.13.788 cr./ 30 +6 Month
6	Date of Commencement of work	For Pac-I & II - <b>24.4.2018</b> & Pac-III - <b>12.9.2018</b>
7	Name of Contractor	Package I: M/s. VVV Construction Private Ltd., Annai Sathya Nagar Main Road, Nesapakkam, Chennai -600 078 Package II: M/s. Keyem Engineering Enterprises., Kamaraj Nagar, Thiruvanmiyur, Cheennai -600 041 Package-II: R.Velumani, Avinashi.

Sl. No.	Name of the work	Physical Progress of work			Financial Progress in lakhs			Scheduled date of completion
		Total Qty of Work	Progress up to 16.03.2021	Balance	Total Cost	Expenditure upto 16.03.2021	%	
	Physical Progress:							
	COLLECTION SYSTEM							
I	Package I							
1	Sewer Line (Mts.)	29321	20105	9216				
2	Manholes (Nos.)	1342	1109	233				
3	House Service Connection (Nos.)	10205	3550	6655	69 %	Rs.9170 Lakhs	5166.47 lakhs	70%
4	Road Restoration Works (Meter)	28521	12465	16056				
5	Pumping Main ((Meter)	7699	6263	1436				
6	Pumping Station (Nos.)	3	3 Nos. completed .					

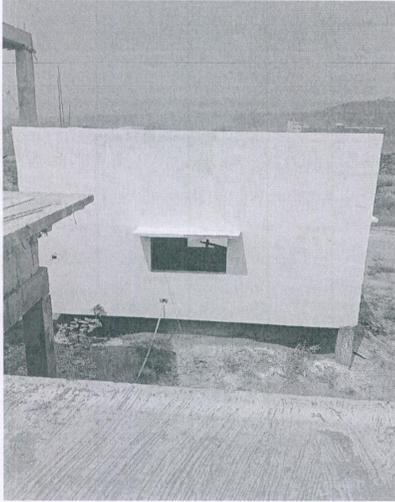
Package I –  
10/2020 ( Original)  
05/2021(Revised)

	Lifting Station (Nos.)	7	6 Nos completed.	1					
II	Package II								
1	Sewer Line (Mts.)	45314	34102	11212					
2	Manholes (Nos.)	1977	1627	350					
3	House Service Connection (Nos.)	6795	2726	4069					
4	Road Restoration Works (Meter) Stoneware Line	35314	27700	7614	73%				Package II - 10/2020 (Original) 05/2021 (Revised)
5	Pumping Main (Meter)	6938	5154	1784					
6	Pumping Station (Nos.)	3	2 Nos. completed 1 No U/P	1					
7	Lifting Station (Nos.)	1	completed						
III	Sewerage Treatment Plant – 8.65 mld SBR1 No Method		94% completed	1	94%				Package III - 3/2021 (Original) 05/2021 (Revised)

Mechanical and Manual screen erected



Sluge well



Admin Building



EMI Decanter



Latitude: 11.30965  
Longitude: 76.959445  
Accuracy: 2300.0 m  
Time: 02-03-2021 13:13  
Note: Mettupalayam

**Action taken for short term measures.**

As per the recommendations of Joint Committee, it was suggested for the Mettupalayam Municipality to execute phytoremediation technic in the major drains adjoining the River Bhavani. The construction of wetland system with phytoremediation technic which is in the upstream side of Uppupallam Odai in Mettupalayam Municipality limit was completed.

As per the direction of Honorable National Green Tribunal Court, the committee has revisited the long term measures and short terms works of the Mettupalayam Municipality on 17.03.2021 and also water samples have been collected at 7 different locations within Mettupalayam Municipality in the upstream and downstream of the River Bhavani. The Municipality has taken stringent measures to prevent pollution of river water.

**Bioremediation Techniques Phytoremediation,  
Constructed with Wetlands**

**Before Execution**



During Execution



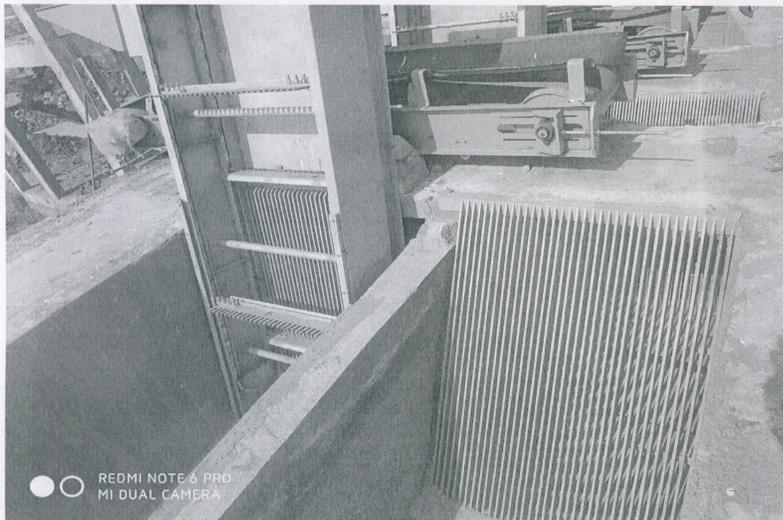
After Execution



FIG. 13. Three sections of the canal, showing the water level.



Inspection Photos of Joint Committee on 17.03.2021





ச. ச. சுவாமிநாதன்  
Commissioner,  
Mettupalayam Municipality.

Place: Mettupalayam  
Date: 18.03.2021